

# HIGH COURT OF ORISSA, CUTTACK

Notice No. Admn. Comp-05/2016-20(P.F.-III)- 450 , Dtd.12.01.2021

## NOTICE

It is hereby notified that the bid submitted by M/s NAB BHARAT ENTERPRISES, Bhubaneswar & M/s GANGPUR SALES & SERVICE, Bhubaneswar pursuant to this Court's e-Procurement Notice No- Admn.-Comp-05/2016-20(P.F.-III)-11553, dated: 04.12.2020 (towards CAMC for 114 numbers of DG Sets installed in District & Taluka Court complexes under e-Courts Project) are found to be qualified in the Technical Bid Evaluation process.

Their Financial bids shall be opened on Dtd -13 .01.2021 at- 2.00 P.M.

By order



Registrar (Judicial)

**REGISTRAR (JUDICIAL)  
ORISSA HIGH COURT  
CUTTACK**